GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3150 ANSWERED ON:15.03.2013 ASSISTANCE TO BPL AND ANTYODAYA FAMILIES Chanabasappa Shri Udasi Shivkumar;Ponnam Shri Prabhakar;Singh Shri Ravneet

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the number of BPL and antyodaya families using cooking gas in the country, State/UT-wise

(b) whether the Government provides the financial assistance as cooking gas subsidy to all these families; and

(c) if so, the details thereof during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) do not maintain consumption data of APL/BPL households separately.

(b) & (c) A scheme for providing one time grant to BPL families in the rural areas for release of new domestic LPG connection under Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) is in operation. As per the scheme, the security deposit for the domestic LPG cylinder and pressure regulator is paid from a fund created through contributions from the Corporate Social Responsibility (CSR) funds of ONGC, OIL, GAIL, BPCL, HPCL and IOC.

As on 01.01.2013, OMCs have released 135278 of LPG connections from their CSR fund incurring the expenditure of Rs 1925.50 Lakh.